

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3018
ANSWERED ON:31.07.2014
LEASE EXPIRED STALLS
Somaiya Dr. Kirit

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have undertaken any study/evaluation/review of illegal/lease expired stalls on various Railway Stations particularly Railway Stations at Mumbai;
- (b) if so, the details thereof along with the action taken in this regard;
- (c) whether the Railways are aware of the incidence of fire that occurred in these stalls including stall at Dadar Western Railway Station; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a): No, Madam. Railways have not undertaken any such study.
- (b): Does not arise.
- (c): Yes, Madam.
- (d): The incident of fire at a stall at Dadar station occurred on 26.05.2014. As per the enquiry conducted by Western Railway in the said fire incidence, the probable reasons of fire were as follows:-
 - (i) The platform shed above the stall was in broken condition, the possibility of throwing bidi/cigarette butts through this gap by miscreant cannot be ignored.
 - (ii) the negligence of canteen staff also cannot be ruled out.